



SL.No.7

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 05.07.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/1062/2023 in CP (IB) No.158/9/HDB/2021</b>
<b>NAME OF THE COMPANY</b>	<b>Mytrah Energy India Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Excelltech Wind India Pvt Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Mytrah Energy India Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

**IA (IBC)/1062/2023**

This application is filed u/s 12 A seeking permission to withdraw the application, on the ground that settlement is arrived at between the parties. Considering the above, permission is accorded and the application is dismissed as withdrawn.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**